

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1183**

**TO BE ANSWERED ON THE 13TH DECEMBER, 2023/ AGRAHAYANA 22, 1945
(SAKA)**

DRUG SEIZED IN INDIA

1183 SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of Home Affairs be pleased to state:

- (a) the details of the illegal drugs seized by authorities in the country in last three years, year-wise, quantity-wise, State-wise including Punjab;**
- (b) the details of number of cases registered on number of people and convictions of the same for illegal drug trafficking in last three years, year-wise, State-wise, including Punjab; and**
- (c) details of fund allocated and released by Government to check illegal drug trafficking in the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a)As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022, State/UT-wise seizure of drugs including Punjab under NDPS Act during 2020 to 2022 is at Annexure-A.**
- (b) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022, State/UT-wise (including Punjab) details of the total number of cases registered, persons chargesheeted and persons convicted during the year 2020 to 2022 is at Annexure-B.**

(c) Budgetary allocation for the scheme “Assistance to States for Narcotics Control” from F.Y. 2019-20 to 2022-23 is as under: -

Financial Year	Budget allotted
2019-20	Rs. 8 Crore
2020-21	Rs. 5 crore
2021-22	Rs. 5 crore
2022-23	Rs. 5 crore

Details of financial assistance provided to States/ UTs under scheme of ‘Assistance to States/ UTs for Narcotics Control’ during the period 2019-20 to 2022-23 is at Annexure-C.

In addition to the scheme of “Assistance to the States for Narcotics Control”, the Ministry of Home Affairs also supports States/UTs through assistance for Modernization of Police which has component for Laboratory Material and Equipment’s and Forensic Sciences.

State/UT-wise & Drug-wise Seizures under NDPS Act during 2020

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	106042.775	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	91.981	3940.206	0	0	0	0	0	0	0.353	0	0
3	Assam	40.069	9183.469	1.343	0.333	0.65	1090217	8554.8	0	30.298	48249	0
4	Bihar	2118.073	10191.823	0	0	848.16	333	5933.7	0	4.175	0	0
5	Chhattisgarh	0.882	27029.527	13.73	2541.2	157.665	64802	988.31	0	0.48	31643	0
6	Goa	0.041	147.82	0.321	0.978	0	0	0	0	0.382	0	0
7	Gujarat	4595.481	7128.368	0	1395.836	92.03	32590	894.325	0	1.499	440	0
8	Haryana	12942.776	9523.579	0.001	0	53.882	1666724	2197.8	0	2175.364	187	0
9	Himachal Pradesh	3360.789	385.147	0.004	0.001	0.077	139501	14	0	153.761	3071046	0
10	Jharkhand	6622.982	2159.601	48	0	0	4217	345.23	0	0.062	665	0
11	Karnataka	7.932	21642.303	2.117	3.803	61.691	8952	0	0	11.947	3294	1.61
12	Kerala	0.014	3030.024	0	2.042	3.358	1392	2.1	0	25.021	52	0
13	Madhya Pradesh	17939.441	24670.896	0	0.016	1191.728	279540	13611.3	0	14282.471	220	0
14	Maharashtra	37.764	24708.241	426.021	11.355	3536.53	66001	519.1	0	112.393	26	0
15	Manipur	531.22	111.785	0	131.787	123.662	1117388	5792.52	0	457.309	0	115.5
16	Meghalaya	27.529	941.058	0	21.229	0	4234	2	0	0	0	0
17	Mizoram	24.082	57.926	0	535.727	0	470	13.28	0	0	0	0
18	Nagaland	3.496	782.5	0	0	5.68	179373	76.6	0	0	0	0
19	Odisha	5.767	81841.234	0	0	0	0	0	0	0	0	0
20	Punjab	36271.862	977.227	0.01	0.03	18.697	44649599	4507.19	0	96.85	259	10
21	Rajasthan	131016.465	14347.187	0.021	44.282	647.612	3255820	64.82	0	2546.679	29818	0
22	Sikkim	0.132	0	0	0	0	19	0	0	0.453	0	0
23	Tamil Nadu	3.947	298678.461	0.377	100.546	0	5554	0	0	1.963	0	0
24	Telangana	0.454	19616.538	0.016	0.24	0.014	509	0	0	91.029	0	150
25	Tripura	2.085	14005.06	0	0	0	539241	10436.62	0	0	0	0
26	Uttar Pradesh	2819.549	141614.634	0.012	2.653	74530.692	1401053	3965	0	108453.022	9	961931.17
27	Uttarakhand	569.599	1263.537	0	0	0	450215	24	0	15.19	0	0
28	West Bengal	253.208	23852.025	0	0.98	839.356	363396	38099.332	17.5	546.733	0	2527.8
	TOTAL STATE(S)	219287.62	847872.951	491.973	4793.038	82111.484	55321140	96042.027	17.5	129007.434	3185908	964736.08
29	A&N Islands	0	92.845	0	66.39	0	921	0	0	0	0	0
30	Chandigarh	14.402	81.438	0.001	0	0	5501	5.78	0.112	0	0	0
31	D&N Haveli and Daman & Diu	0	7.36	0	0	0	0	0	0	0	0	0
32	Delhi	810.363	4420.413	1.035	251.373	0.028	123220	2558	0	0.035	0	0
33	Jammu & Kashmir	26111.483	1001.316	0	247	0	618358	40890.11	0	1.554	3	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0.936	0	0	0	0	0	0	0	0	0
36	Puducherry	0	77.155	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	26936.248	5681.463	1.036	564.763	0.028	748000	43453.89	0.112	1.589	3	0
	TOTAL (ALL INDIA)	246223.868	853554.414	493.009	5357.801	82111.512	56069140	139495.917	17.612	129009.023	3185911	964736.08

Source: Crime in India NCRB

§ Revised data for 2020 has been furnished by Sikkim & Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2020

State/UT-wise & Drug-wise Seizures under NDPS Act during 2021

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	191712.562	0.005	0	0	58	0	0.007	0	0
2	Arunachal Pradesh	857.457	2627.046	0	0	0	0	0	44.441	0	0
3	Assam	2638.83	14426.127	0.361	6	84.686	3236742	496987.615	0.699	1068358	0
4	Bihar	973.672	27459.993	2149.9	0	4797.904	60769	4825.33	73	0	0
5	Chhattisgarh	2.2	27874.99	0.979	0	6.8	359714	487.93	0	0	0
6	Goa	0.009	136.338	0.082	0.096	0	0	0	0.186	0	0
7	Gujarat	3519.595	16602.477	34.129	998.797	0.163	8622	88.3	151.876	0	4
8	Haryana	8148.035	12307.425	0	0	52.07	1035257	612.1	806.076	2200	83
9	Himachal Pradesh	1958.977	1411.248	0	0.108	971.176	3082180	82	113.642	2586405	0
10	Jharkhand	16158.318	4641.076	0	0	0.34	2320	951.4	0	0	0
11	Karnataka	45.699	8088.27	1.252	21.025	321.61	14206	6.26	2.107	0	0
12	Kerala	0.164	4026.664	0	3.613	0.198	825	0	0.254	80	0
13	Madhya Pradesh	37236.086	26928.525	0	0.1	13.5	44845	6900.6	3909.789	110	0
14	Maharashtra	232.474	27424.951	12.083	6.062	0.02	189	46.54	310.417	1	0
15	Manipur§	11259.222	826.599	0	176.782	27624.359	1192913	2031.909	121.341	0	76.5
16	Meghalaya	32.879	933.338	0	20.67	0	19342	28.86	0	0	0
17	Mizoram	15.878	26.962	0	172.166	0	35	2.7	0	0	0
18	Nagaland	15.712	2171.156	0	0.8	0	149557	92.9	0	0	0
19	Odisha	5.645	169427.09	0	0	0	790	0	3.155	0	0
20	Punjab	35911.914	2781.429	5.869	0.4	3.916	17772534	4800.729	79.642	141	0
21	Rajasthan	124018.954	11201.448	0.155	0.042	175.054	13279018	39.3	7439.228	166771	0
22	Sikkim	0.097	0.641	0	0	0	58541	1204.092	0	0	0
23	Tamil Nadu	21.266	20324.089	0.045	4.156	0	10098	0	5.15	0	0
24	Telangana	401.588	38573.781	0.218	0.011	0	141	0	385.174	79	28.67
25	Tripura	3.966	39793.402	0	0	0	212801	24975.56	0	0	0
26	Uttar Pradesh	2575.744	103028.541	0	2.555	17246.156	3265045	56406.5	3804.399	28	211503
27	Uttarakhand	139.106	1880.145	0.005	0	0	147672	0	0.203	0	0
28	West Bengal	1466.476	27851.65	4.626	2.09	1.935	391840	77471.912	87.235	9938	1801.2
	TOTAL STATE(S)	247639.963	784487.963	2209.71	1415.473	51299.887	44346054	678042.537	17338.021	3834111	213496.37
29	A&N Islands	0	29.848	0	32.536	0	0	0	0	0	0
30	Chandigarh	16.489	154.268	10.35	0	0	18290	18.2	0	0	0
31	D&N Haveli and Daman & Diu	0	14.57	0	0	0	0	0	0	0	0
32	Delhi	683.595	9234.942	0.413	0.78	0	42278	0	1.568	0	0
33	Jammu & Kashmir	19930.958	2066.401	0.018	8.65	0	171954	4069.23	76.387	0	0
34	Ladakh	400.1	2.978	0	0	0	0	0	0	0	0
35	Lakshadweep	0	2.159	0	0	0	0	0	0	0	0
36	Puducherry	0	87.676	0	0	0	0	0	0	0	0
	TOTAL UT(S)	21031.142	11592.842	10.781	41.966	0	232522	4087.43	77.955	0	0
	TOTAL (ALL INDIA)	268671.105	796080.805	2220.49	1457.439	51299.887	44578576	682129.967	17415.976	3834111	213496.37

Source: Crime in India NCRB

§ Revised data for 2021 has been furnished by Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2021

State/UT-wise & Drug-wise Seizures under NDPS Act during 2022

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	169201.893	20.644	0.967	0	11803	0	0.063	0	0
2	Arunachal Pradesh	26.063	3505.375	0	0	0.3	0	0	1.912	0	0
3	Assam	337.437	49161.338	0.016	14.076	1.674	5281488	4397079.6	1.104	0	0
4	Bihar	7358.323	24627.38	0	0	0	47437	18237.9	0.2	0	0
5	Chhattisgarh	11.46	25288.058	0.1	0	7.33	519665	44403.2	120.651	144	0
6	Goa	0.391	205.032	0.329	0.671	0	0	0	0.417	0	0
7	Gujarat	12838.989	14899.257	39.1	1392.73	0.364	0	1242.68	60.11	185	0
8	Haryana	11195.491	13642.608	0.022	0	81.003	812285	974.45	30.24	66602	6
9	Himachal Pradesh	392.735	523.193	0.114	0.019	0	31652	225.5	27.372	62556	0
10	Jharkhand	32376.732	4945.629	0	0	0	4601	257.95	0.262	0	0
11	Karnataka	36.752	10406.317	3.209	114.751	0	2820	34	16.209	0	0
12	Kerala	4.167	5182.898	0.017	447.303	0.144	1548	0.013	4.744	1260	0.03
13	Madhya Pradesh	32589.152	35766.474	0	5.527	6.291	35655	6702.52	2355.191	0	0
14	Maharashtra	363.557	17322.333	2.782	24.5	14.6	22668	5240.308	2457.737	4	0
15	Manipur	17149.426	928.855	0	359.377	0	834967	3327.83	16.358	0	134
16	Meghalaya	6.132	3985.685	0	1.438	0	19325	28.9	0	0	0
17	Mizoram	41.888	129.071	0	217.571	0	0	63.8	0	0	0
18	Nagaland	2066.934	5719.362	0	5	0	169433	251.56	0	0	0
19	Odisha	877.584	143303.45	0	0	0	0	0	0	0	0
20	Punjab	46502.577	1836.068	0.168	30.526	793.223	6246151	5017.2	259.296	0	0
21	Rajasthan	146889.224	8258.512	0	9.412	4.106	665463	15.8	0.296	18725	0
22	Sikkim	0	22.751	0	0	0	24629	9.803	1.332	0	0
23	Tamil Nadu	21.363	27223.301	0.104	47.423	1.545	76540	57.6	215.965	0	1.045
24	Telangana	13.587	31742.405	0.206	0.149	0	117	0	15.283	395	100.37
25	Tripura	5.801	61789.559	0	0	0	155423	12294.5	0	0	0
26	Uttar Pradesh	4528.932	1030729.055	1.995	0.81	15300.713	933689	601.98	1435.496	0	75992
27	Uttarakhand	59.995	1432.499	0.026	0	0	155201	307	0	0	0
28	West Bengal	5446.692	18313.855	0.015	18.658	0.181	579597	63873.98	118.366	52027	3308.88
	TOTAL STATE(S)	321141.384	1710092.213	68.847	2690.908	16211.474	16632157	4560248.074	7138.604	201898	79542.325
29	A&N Islands	0	41.22	0	19.459	0	325	2.6	0	0	0
30	Chandigarh	249.559	110.409	0	0	0.037	2627	0	0	0	0
31	D&N Haveli and Daman & Diu	3.32	7.834	0	0	0	0	0	0	0	0
32	Delhi	448.868	4721.096	2.982	321.447	0	353163	0	18.055	5	0
33	Jammu & Kashmir	15326.701	1631.939	0	11.169	38.2	201266	956.1	184.4	99510	0
34	Ladakh	0.073	0.662	0	0	0	0	0	0	0	0
35	Lakshadweep	0	4.228	0	0	0	0	0	0	0	0
36	Puducherry	0	90.448	0	0	0	20	0	0	0	0
	TOTAL UT(S)	16028.521	6607.836	2.982	352.075	38.237	557401	958.7	202.455	99515	0
	TOTAL (ALL INDIA)	337169.905	1716700.049	71.829	3042.983	16249.711	17189558	4561206.774	7341.059	301413	79542.325

Source: Crime in India NCRB

Clarifications are pending from Nagaland for the year 2022

State/UT-wise details of the total number of Cases Registered (CR), Persons Chargesheeted (PCS) and Person Convicted (PCV) under the Narcotics Drugs and Psychotropic Substances Act during the year 2020 to 2022

SL	State/UT	2020			2021			2022		
		CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	866	905	22	1635	1519	33	1391	3391	62
2	Arunachal Pradesh	132	205	0	264	156	1	306	436	6
3	Assam	983	796	4	2291	3583	29	2902	3549	102
4	Bihar	964	870	42	1469	1352	140	1823	1619	258
5	Chhattisgarh	875	1175	182	1123	1574	176	1155	1783	384
6	Goa	147	233	9	121	125	15	153	186	25
7	Gujarat	308	582	11	461	915	7	508	991	11
8	Haryana	3060	4635	168	2741	4058	513	3815	5490	418
9	Himachal Pradesh	1538	2107	81	1537	2605	98	1516	2154	199
10	Jharkhand	415	325	46	609	613	113	464	599	71
11	Karnataka	4054	5406	1266	5787	7899	2289	6399	8652	3682
12	Kerala	4968	5490	3173	5695	6871	5345	26619	28493	15528
13	Madhya Pradesh	3155	4092	645	4068	5632	1646	4811	5910	2241
14	Maharashtra	4714	4892	2470	10087	9945	3577	13830	13885	5509
15	Manipur	304	237	29	354	117	24	518	474	12
16	Meghalaya	76	130	34	69	50	11	116	139	14
17	Mizoram	97	145	69	122	149	60	245	310	100
18	Nagaland#	115	114	55	154	157	56	242	174	35
19	Odisha	1179	1885	1	1642	2580	10	1891	2913	12
20	Punjab	6909	10615	1652	9972	11627	3262	12442	12688	4685
21	Rajasthan	2743	4377	487	2989	5939	799	3821	6816	682
22	Sikkim	19	18	2	52	89	0	41	72	0
23	Tamil Nadu	5403	2965	1094	6852	5382	1423	10385	9511	2747
24	Telangana	509	735	51	1346	1588	42	1279	3052	145
25	Tripura	307	499	4	357	666	4	562	888	19
26	Uttar Pradesh	10852	11748	4274	10432	12443	3486	11541	12944	3026
27	Uttarakhand	1282	1342	89	1762	2326	157	1440	1670	135
28	West Bengal	1626	2057	27	1890	2639	13	1608	3201	142
	TOTAL STATE(S)	57600	68580	15987	75881	92599	23329	111823	131990	40250
29	A&N Islands	55	147	15	28	65	15	52	59	9
30	Chandigarh	134	218	58	89	122	63	182	156	70
31	D&N Haveli and Daman & Diu	5	7	0	6	20	7	11	24	0
32	Delhi	748	656	38	566	776	44	1179	1338	207
33	Jammu & Kashmir	1222	1474	19	1681	2132	41	1837	3453	115
34	Ladakh	2	4	0	5	5	0	8	10	11
35	Lakshadweep	4	15	0	3	33	0	3	3	4
36	Puducherry	36	99	0	72	65	0	141	295	6
	TOTAL UT(S)	2206	2620	130	2450	3218	170	3413	5338	422
	TOTAL (ALL INDIA)	59806	71200	16117	78331	95817	23499	115236	137328	40672

Source: Crime in India 2022, NCRB

Clarifications are pending from Nagaland for the year 2022

Annexure – C**Details of financial assistance provided to States/ UTs under scheme of 'Assistance to States/ UTs for Narcotics Control' during the period 2019-20 to 2022-23**

(In Rupees)

SN	State	2019-20	2020-21	2021-22	2022-23
1	Assam	0	0	3571750	0
2	Arunachal Pradesh	6180910	0	0	0
3	Bihar	0	0	42212	0
4	Gujarat	0	1400000	0	0
5	Haryana	0	5157387	0	0
6	Himachal Pradesh	6274200	282711	0	440000
7	Jharkhand	0	0	3768638	0
8	Karnataka	796699	0	0	17315589
9	Maharashtra	4590000	0	0	0
10	Mizoram	11176000	12307000	0	3736000
11	Nagaland	5700000	0	0	0
12	Orissa	4165000	0	978987	0
13	Punjab	0	0	0	0
14	Rajasthan	0	0	3574227	0
15	Sikkim	86000	0	0	0
16	Tamil Nadu	0	2120000	0	0
17	Telangana	4284920	0	0	2130643
18	Tripura	4478000	4125000	0	0
	Total	47731729	25392098	11935814	23622232